[Mr. Speaker]

(Interruptions). He has answered both your questions.

SHRI DINEN BHATTACHARYA: (Serumpore): You should send a parliamentary delegation there when the situation is so much serious.

MR. SPEAKER: You have put your questions. He has given his answer. Have you got right to put another question?

SHRI JYOTIRMOY BOSU: I am not asking a question.

MR. SPEAKER: No, please; I am not allowing it.

SHRI JYOTIRMOY BOSU: I am not asking a question; I am only wanting to know why did not allow the Parliamentary Delegation to visit there.

SHRI B. P. MANDAL (Madhepura): I am on a point of order. Two Members have submitted that the situation in Mizoram is very serious and the hon. Minister has said otherwise.

MR. SPEAKER: That is not a point of order.

SHRI B. P. MANDAL: Let me say. No Member has a right to give any wrong information. So, it is for you to verify whether the Minister is correct or the hon. Members.

MR. SPEAKER: I cannot.

SHRI B. P. MANDAL: He should send a parliamentary delegation there.

MR. SPEAKER: I must take the Government's statement as correct. The Report of Committee on Private Members' Bills and Resolutions-Mr. Chandradeo Prasad Verma. (Interruptions).

श्री फूल चंद वर्मा (शाजापुर) : ग्रध्यक्ष महोदय, कल मैंने एक नोटिस दिया था 377 का ।....

MR. SPEAKER: I am allowing some Members today. Others will be considered later as and when they come. You cannot make your request on the point of order. भी उग्रसेन (देवरिया) : ग्रध्यक्ष महोदय, ग्राप ने मुझे मौका देने को कहा था । मंति-मंडल ने गन्ना, चीनी ग्रोर गुड़ तथा खांडसारी के बारे में कुछ फैसला किया है । मैं कृषि मंत्री से जानना चाहता हूं क्या वे उस की साधिकारिक घोषणा सदन में करेंगे? ... (व्यवधान)...

श्री फूल चन्द वर्माः ग्रध्यक्ष महोदय, ग्राप मेरी बात सुनते नहीं है. (ध्यथ्रान)

MR. SPEAKER: It is not a point of order. You have given notice under 377. (Interruptions). It is under my consideration. You cannot force it on me. Mr. Ugrasen is a senior Member.

श्वी उग्नसेन : मैं जानना चाहता हूं मंति-मंडल ने जो फैसला किया है चीनी, गन्ना, गुड़ ग्रौर खांडसारी के संबंध में क्या उस की घोषणा कृपि मंत्री जी सदन में करेंगे ताकि जनता, किसान ग्रौर चीनी मिलों के मालिक सब उस को जान जायें ? ... (ब्यवधान)...

SHRI A. BALA PAJANOR (Pondicherry): You please visit. This is my humble submission.

श्वी हुकम चंद वछवाय (उज्जैन) : ग्रध्यक्ष महोदय हम ने जो नोटिस दिया है उस का क्या हन्ना ?

MR. SPEAKER: It is under my consideration. That relates to something in the Central Hall. I have to look into this matter. It is a matter for me to decide. It is yet under consideration.

12.37 hrs

COMMITTEE ON PRIVATE MEM-BERS BILLS AND RESOLUTION TWELFTH REPORT

श्वी चन्द्रदेव प्रसाद वर्मा (ग्रारा) ; प्रध्यक्ष महोदय, मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति का बारहवां प्रतिवेदन प्रस्तुत करता हूं।